

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-02-2024 AT
2.30 P M THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : **Comp.Appl/1/2023**

NAME OF THE PETITIONER : **Hwan Seung Hwang (Shareholder Cum
Director) of M/s.J & H Design &
Construction Pvt Ltd**

NAME OF THE RESPONDENT(S) : **The Registrar of Companies, Tamilnadu,
Chennai**

UNDER SECTION : **Sec 248(8) of CA, 2013 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

None for the Applicant. None for the Respondent.

The matter is adjourned to 13.03.2024 for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
SANJIV JAIN
Member (Judicial)